

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A. No. 293/2001

Friday, this the 30th day of March, 2001.

**CORAM:**

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

E. Thankamma,  
Padathil House,  
Thoundyil Road,  
Panampilly Nagar,  
Cochin-682 036. - : Applicant

By Advocate Mr CSG Nair

vs

1. The Commissioner of Customs,  
Custom House,  
33, Rajaji Salai,  
Chennai-600 001.
2. Pay & Accounts Officer,  
Central Pension Accounting Office,  
Trikhootu-II Complex,  
Bhikaji Cama Place,  
Behind Hotel Hyat Regency,  
New Delhi-110 066.
3. Union of India,  
represented by the Secretary,  
Ministry of Personnel,  
Public Grievances & Pension,  
New Delhi.

### - Respondents

By Advocate Mr S Krishnamoorthy, ACGSC

The application having been heard on 30.3.2001, the Tribunal on the same day delivered the following:

**ORDER**

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant who retired as Chief Accounts Officer, Customs, Chennai on 31.8.96, is aggrieved because, according to her, the pension has not been revised in accordance with

the provisions contained in the O.M.No.45/86/97 P & PW(A) Part-I dated 18.10.99(A-1) inspite of the fact that she had made a detailed representation on 7.2.2001(A-5) showing how the pension should be correctly fixed. The applicant has, therefore, filed this application for a direction to the respondents 1&2 to revise the pension of the applicant in terms of A-1 and to pay her the arrears of pension with effect from 1.1.96.

2. When the application came up for hearing, as agreed to by learned counsel on either side, the application is disposed of directing respondents 1&2 to consider the representation(A-5) submitted by the applicant and to revise and refix the pension of the applicant, as per rules and to give the applicant the resultant monetary benefits, if any, within a period of two months from the date of receipt of copy of this order. It is further directed that in any case, a speaking order shall be communicated to her within the said period. No costs.

Dated, the 30th March, 2001.

  
T.N.T. NAYAR  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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LIST OF ANNEXURES REFERRED TO IN THE ORDER:

1. A-1: True copy of the OM No. 45/96/97-P&PW(A) dated 18.10.99.
2. A-5: True copy of the representation dated 7.2.2001